

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
CA(CAA)-115(PB)/2020

IN THE MATTER OF:

Lena Buildcon Pvt. Ltd. and Paddock Probuild Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232

Order delivered on 09.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rajeev K Goel and Mr. Kartikeya Goel, Advocates

ORDER

Submissions heard. **Order Reserved.**

Sd/—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

09.12.2020
Aarti Makker